

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 10-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SPL CASE CBI	100045/2001	The State CBIACB Vs Noshir Sorabji Daboo 14 Others	SPP Amrish Pandey Thakur A-1 Moghe A-6
2	SPL CASE CBI	100044/2001	CBI ACB MUMBAI Vs Noshir Sorabji Daboo Oth.	SPP Amrish Pandey Mokashi A-1 Thakur A-5 Moghe A-6
<u>ARGUMENTS</u>				
3	SPL CASE CBI	100012/2013	The State CBI ACB MUM Vs Shri. Ashwini Kumar Phishonlal Sharma	SPP Amrish Pandey Adv Dilip Shukla
<u>HEARING</u>				
4	ABA	100654/2020	Shri Rana Kapoor Vs State Central Bureau of Investigation	Subhash Jadhav
5	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
<u>EVIDENCE</u>				
6	SPL CASE CBI	100033/2012	The State CBI ACB Mumbai Vs Suresh Narhari Pradhan and other	SPP Amrish Pandey
